

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO.2083  
TO BE ANSWERED ON 11.12.2015**

**STRICT GUIDELINES BY CBFC**

**2083 : SHRI G HARI**

Will the Minister of INFORMATION AND BROADCASTING  
be pleased to state:

- (a) whether the Central Board of Film Certification(CBFC) has issued/proposed to issue strict guidelines to film makers, seeking to bring back a moral code that appeared to be easing in recent years ; and
- (b) if so, the details thereof and the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL RAJYAVARDHAN RATHORE (Retd.)):**

(a) & (b) : Central Board of Film Certification(CBFC) certifies films in accordance with the provisions of the Cinematograph Act, 1952, Cinematograph (Certification) Rules, 1983, the guidelines issued thereunder along with other instructions which are issued from time to time towards implementation of the provisions of the Act, Rules and guidelines.

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